

DELHI LEGISLATIVE ASSEMBLY

Bulletin Part-I

(Brief summary of proceedings)

Tuesday, 24th February, 2015/Phalgun 05, 1936 (Saka)

No. 02

11.00 AM

National Anthem (Jan Gan Man)

1. 11.02 AM

LT. GOVERNOR'S ADDRESS:

Hon'ble Lt. Governor addressed the Members of Delhi Legislative Assembly.

2. 11.15 AM

National Anthem (Jan Gan Man)

(The sitting of the House commenced fifteen minutes after the Hon'ble Lieutenant Governor's departure.)

3. 11.30 AM

Shri Ram Niwas Goel, Hon'ble Speaker in Chair.

National Song : Vande Mataram

4. 11.35 AM

Hon'ble Speaker stated that the newly elected Members should observe Rules while participating in the proceedings of the House. They should not cross the well of the House after commencement of the sitting. They should always maintain the Quorum of the House because the sitting could be adjourned due to lack of Quorum.

The Chair further stated that the persons in the Visitors' Gallery should also maintain decorum and silence while the House is in session and should not obstruct or interrupt the proceedings by shouting, clapping, sloganeering or responding in any other manner whatsoever while sitting in the Gallery.

5. 11.37 AM

Papers laid on the Table:

Assembly Secretary laid on the Table of the House; a copy of English & Hindi version of the address delivered by Hon'ble Lieutenant Governor.

6. 11.38 AM

Obituary references:

The House made obituary references to the following :

1. Shri Janardhan Gupta, Ex- Metropolitan Councillor, Delhi (1966 & 1970)

2. Shri Amarnath Malhotra, Ex- Metropolitan Councillor, Delhi(1977-1980)

3. Sh. Sunil Kumar Vaid, Ex-MLA, Fourth Delhi Legislative Assembly (2008- 2013)

The House also observed two minutes silence as a mark of respect for the departed souls.

7. 11.50 PM

Motion of Thanks on Lt. Governor's Address:

Shri Gopal Rai, Hon'ble Minister of Development & Transport

moved the following Motion:

"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 24th February 2015."

8. 11.59 AM Some Members of the Ruling Party stood up on their seats and demanded that the Commissioner of Delhi Police be summoned in the House in the wake of deteriorating situation of Law and Order in Delhi.
The Chair ruled that he was agreed with the sentiments of the Members on the aforesaid issue and it would be discussed in the House at length later on.
9. 12.01 PM **Shri Gopal Rai** continued his speech.
10. 12.04 PM Sh. Praveen Kumar seconded the Motion of Thanks.
Following Members participated in the discussion :
3. Sh. Vijender Gupta
4. Sh. Manish Sisodia
5. Sh. Kapil Mishra
6. Ms. Alka Lamba
7. Sh. Sanjeev Jha
8. Sh. Surender Singh
9. Sh. Jagdish Pradhan
10. Ms. Sarita Singh
11. Sh. Madan Lal
12. Sh. Somnath Bharti
The Chair stated that the following Members could not be allowed to participate in the discussion due to constraint of time :
1. Sh. Anil Bajpai
2. Sh. Omprakash Sharma
3. Sh. Pankaj Pushkar
4. Smt. Bandana Kumari
11. 1.28 PM Shri Arvind Kejriwal, Hon'ble Chief Minister replied to the discussion.
12. 1.49 PM The Motion was put to vote and adopted by voice-vote.
13. 1.50 PM The Chair expressed thanks to the Leader of the House, Leader of BJP and all the Members of the House and also Officers/Officials of the Assembly Secretariat, Chief Secretary & other Officers of the Delhi Government & other agencies like PWD (Civil/Electrical/Horticultures), Delhi Police, CRPF, MTNL, Delhi Fire Service, Security including Special Branch and Print & Electronic Media for their co-operation in smooth conduct of the Session.
14. 1.52 PM **The Chair adjourned the House sine-die.**
National Anthem – Jan-Gan-Man.